Annexure 3

Name of the Corporate Debtor : Wind World (India) Limited

Date of commencement of CIRP : 20 February 2018

List of creditors as on: 02 February 2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR(₹))

Sl No.	Name of Creditor (INR)	Details of claim received		Details of claim admitted												
		Date of receipt	Amount claimed	Amount admitted	Amount Repaid (Note 2)	Revised Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Voting share	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
1	Omkara Asset Reconstruction Private Limited (Omkara ARC)	01-Oct-25	38,44,26,89,597	37,63,20,32,090	-	37,63,20,32,090	Financial	37,63,14,27,047		No	84.51%	-	-	81,06,57,508	-	Note 3
2	ICIBI Bank	6-Mar-18	2,26,63,88,992	2,26,63,88,992	2,04,37,40,581	22,26,48,411	Financial	2,26,63,88,992	2,26,63,88,992	No	0.50%	-	-	-	-	Note 2
3	Oriental Bank of Commerce [now merged with Punjab National Bank (PNB)]	7-Mar-18	9,71,26,582	9,71,26,582	9,71,26,582	-	Financial		-	No	0.00%	-	-		-	Note 2
4	Siyla Wind Energy Limited	8-Mar-18	2,26,02,38,133	2,02,30,60,303	-	2,02,30,60,303	Financial	2,02,30,60,303		No	4.54%	-	-	23,71,77,830	-	
5	Mahistad Wind Energy Private Limited	8-Mar-18	1,97,54,33,839	1,77,67,19,166	-	1,77,67,19,166	Financial	1,77,67,19,166		No	3.99%	-	-	19,87,14,473	-	
6	Jogihali Wind Energy Private Limited	8-Mar-18	58,67,06,310	31,45,56,357	-	31,45,56,357	Financial	31,45,56,357		No	0.71%	-	-	27,21,49,953	-	
7	Invlia SME Asset Reconstruction Company Limited (ISARC)	29-Jan-26	98,80,91,421	98,80,91,421	-	98,80,91,421	Financial	98,80,91,421	81,46,61,436	No	2.22%	-	-	-	-	Note 3
8	Tata Capital Financial Services Ltd	16-Mar-18	14,69,40,343	14,69,40,343	-	14,69,40,343	Financial	14,69,40,343		No	0.34%	-	-	-	-	
9	ADW IPEX Bank	1-Mar-18	4,88,03,493	4,88,03,493	-	4,88,03,493	Financial	4,88,03,493		No	0.11%	-	-	-	-	
10	Coöperatieve Rabobank U.A.	18-Mar-18	1,21,31,168	1,21,31,168	-	1,21,31,168	Financial	1,21,31,168		No	0.03%	-	-	-	-	
	Total		**46,52,45,49,678**	**45,30,58,49,914**	**2,14,08,67,163**	**43,16,49,82,751**					**96.95%**	-	-	**1,51,86,99,764**	-	

Note 1: Above table setting out the reconstituted CoC with the voting share is based on the information available with the Resolution Professional.

Note 2: Pursuant to the satisfaction of debt obligations by the subsidiary companies, the Corporate Guarantee liabilities of Corporate Debtor has been correspondingly reduced. In alignment with this adjustment, an 'Amount Repaid' column has been incorporated for the claims submitted by ICIBI Bank, Punjab National Bank (PNB), and the Indian Renewable Energy Development Agency (IREDA). The stated modification in the CoC constitution is allowed by Hon'ble NCLT vide order dated 11 November 2025.

Note 3: The date of receipt of claims for Omkara ARC and ISARC have been considered as the date of the respective assignment agreements through which the debts were assigned.